

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
STARRED QUESTION NO. 26  
TO BE ANSWERED ON THE 4<sup>TH</sup> FEBRUARY, 2025**

**BENEFICIARIES UNDER AB-PMJAY**

**26 # DR. KALPANA SAINI:**

Will the Minister of Health and Family Welfare be pleased to state:

- (a) the number of beneficiaries who have availed treatment in Government and private hospitals under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY);
- (b) the manner in which Government is implementing this scheme at the State level, the details thereof, State-wise; and
- (c) whether Government is considering increasing the maximum amount of treatment under the AB-PMJAY, if so, the details thereof?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA  
STARRED QUESTION NO. 26 \* FOR 4<sup>TH</sup> FEBRUARY 2025**

(a) As on 31.01.2025, more than 8.5 crore treatments have been taken by the beneficiaries under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY). Out of this, approximately 4.2 crore and 4.3 crore treatments were undertaken in public and private hospitals respectively.

(b) AB-PMJAY is a flagship scheme of the Government which provides health cover of Rs. 5 lakh per family per year for secondary and tertiary care hospitalization to approximately 55 crore beneficiaries corresponding to 12.37 crore families constituting economically vulnerable bottom 40% of India's population. Recently, the scheme has been expanded to cover 6 crore senior citizens of age 70 years and above belonging to 4.5 crore families irrespective of their socio-economic status under AB-PMJAY with Vay Vandana card. All States/UTs across the country have on-boarded the scheme except for West Bengal and NCT of Delhi.

Under the scheme, in-patient healthcare services are delivered through public and private empanelled hospitals at secondary and tertiary level.

The scheme is implemented across the country through a three-tier model- National Health Authority (NHA), State Health Agencies (SHAs) and District Implementation Units (DIUs) at National, State and district levels respectively.

For effective implementation of the scheme at State level, State Governments have set up SHAs. This entity is the nodal agency responsible for the implementation of AB-PMJAY in the State and is headed by a Chief Executive Officer. The CEO, SHA, is appointed by the State Government. The SHA can hire additional staff or an Insurance Company or an Implementation Support Agency (ISA) to perform required tasks for implementation of the scheme. The States/UTs have been provided with the flexibility to implement the scheme in the operational model best suited to the local conditions. Accordingly, AB-PMJAY is implemented in Trust Mode, Insurance mode and Mixed (Hybrid) mode.

Currently, 25 States/UTs are implementing the scheme in trust mode, 7 States/UTs in insurance mode and 2 States in hybrid mode. State/UT-wise details of mode of implementation of the scheme are at **Annexure**.

(c) AB-PMJAY currently provides free healthcare access up to Rs. 5 lakh per family per year for secondary and tertiary care hospitalization in 27 different medical specialties. Expansion in treatment is done by inclusion of new procedures, empanelment of new hospitals, inclusion of new beneficiaries and other improvements as per requirements from time to time.

**Annexure**

**State/UT-wise details of mode of implementation of AB-PMJAY**

<b>S. No</b>	<b>State/UT</b>	<b>Mode of Implementation</b>
1	Andaman And Nicobar Islands	Trust
2	Andhra Pradesh	Trust
3	Arunachal Pradesh	Trust
4	Assam	Trust
5	Bihar	Trust
6	Chandigarh	Trust
7	Chhattisgarh	Trust
8	DNH&DD	Insurance
9	Goa	Trust
10	Gujarat	Hybrid
11	Haryana	Trust
12	Himachal Pradesh	Trust
13	Jammu And Kashmir	Insurance
14	Jharkhand	Hybrid
15	Karnataka	Trust
16	Kerala	Trust
17	Ladakh	Trust
18	Lakshadweep	Insurance
19	Madhya Pradesh	Trust
20	Maharashtra	Trust
21	Manipur	Trust
22	Meghalaya	Insurance
23	Mizoram	Trust
24	Nagaland	Insurance
25	Puducherry	Trust
26	Punjab	Trust
27	Rajasthan	Insurance
28	Sikkim	Trust
29	Tamil Nadu	Insurance
30	Telangana	Trust
31	Tripura	Trust
32	Uttar Pradesh	Trust
33	Uttarakhand	Trust
34	Odisha	Trust

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